

(b) the amount of money so far incurred by the State, district-wise and the names of the districts not covered so far?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUS-ING (SHRI OM MEHTA): (a) and (b) The information is being collec-ted and will be laid on the Table of the Sabha.

Recovery of Advance made by Delhi State Cooperative Bank to Cooperative Societies

3429 SHRI JYOTIRMOY BOSU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether advances amounting to Rs 60.78 lakhs made by the Delhi State Cooperative Bank to about 1,800 Cooperative Societies have been considered "doubtful of recovery"; and

(b) if so, the facts thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):

(a) and (b). According to audit report of the Delhi State Cooperative Bank for the year 1971-72, Rs. 60.78 lakhs were considered doubtful of recovery by the Auditors. This amount consists of the following:—

	Rs. lakhs
1. Investments in shares	0.02
2. Loans	12.50
3. Cash credit accounts	2.38
4. Societies under liquidation	15.00
5. Delhi Consumer's Cooperative Wholesale Store Limited.	20.00
6. Sundry debtors	0.88
Total :	60.78

Concerned about the deteriorating condition of the Bank, a Sub-Committee had been appointed to suggest measures for improving the situation in relation to dues from the Consumer Stores. The recommendations of the Sub-Committee are under consideration. The recovery cell of the Cooperation Department of Delhi Administration is taking necessary action for recovery of the dues which pertain to the societies under liquidation as arrears of land revenue. Besides, the Delhi State Cooperative Bank has also been requested by the Delhi Administration to take necessary steps for the recovery of doubtful debts and also to streamline its loaning policies and procedures so as to avoid recurrence of such a situation.

Benefit from Marginal Farmers and Agricultural Labourer Project

3430. SHRI P. R. SHENOY: Will the Minister of AGRICULTURE be pleased to state:

(a) the special schemes to finance Marginal Farmers and Agricultural Labourer Projects in the country;

(b) the total number of families which got benefit under these schemes and the total amount received by them by way of subsidy; and

(c) whether there are any fresh proposals to finance these projects?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. P. MAURYA): (a) During the Fourth Five-Year Plan, 41 projects

under Marginal Farmers and Agricultural Labourers Development Agencies have been set up throughout the country to assist marginal farmers and agricultural labourers with credit and other services to enable them to improve their economic condition. Each M.F.A.L. Development Agency is expected to cover about 15,000 marginal farmers generally with holdings upto 25 acres of irrigated land or 4 to 5 acres of un-irrigated land, and about 5,000 agricultural labourers having a homestead and deriving more than 50 per cent income from agricultural wages. Under this scheme, the accent is on animal husbandry activities in order to supplement income from agriculture. To provide off-season employment to marginal farmers and agricultural labourers, rural works programme is also included. Besides, marginal farmers are also covered under the Central Sector Scheme of Small Farmers Development Agency in 46 projects throughout the country.

(b) Upto December, 1973, 5,52,252 have been benefited by these schemes. Grants amounting to Rs. 1618.83 lakhs have been released to M.F.A.L. Development Agencies since inception upto December, 1973 for subsidy to the identified beneficiaries and co-operative institutions and for meeting administrative expenses of the agencies

(c) Yes, Sir. According to the draft Fifth Five-Year Plan, the Small Farmers Development Agencies/Marginal Farmers and Agricultural Labourers Development Agencies programmes are to be continued in the Fifth Plan and their coverage extended so as to establish in all 160 projects, including the existing projects. The projects will be composite in nature and will serve both small and marginal farmers and agricultural labourers. A provision of Rs. 200 crores has been tentatively made in the Central Sector for these programmes in 160 projects in the Fifth Plan.

किसी फरगूसन ट्रैक्टरों का आयात और एम-एफ-135 ट्रैक्टरों का आयात का प्रश्न

3431. श्री श्रीकार लाल बेरवा : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों में, वर्षवार, कितने मशीन फरगूसन ट्रैक्टरों का आयात किया गया है ;

(ख) राज्यों को ये ट्रैक्टर किम् माध्यम पर प्राप्त किये जाते हैं और किस एजेंसी के माध्यम से इनका वितरण होता है ,

(ग) क्या अनुसूचित जाति और अनुसूचित जन जातियों के किसानों को, जो खरीदारी से है ये ट्रैक्टर नहीं खरीद सकते हैं, कोई विशेष प्राथमिकता दी जाती है , और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

कृषि मंत्रालय में राज्य मंत्री (श्री अन्नासाहेब पी. शिन्डे) : (क) 1971 के दौरान 1000 मशीन फरगूसन एम-एफ-135 ट्रैक्टरों का आयात किया गया था। 1972-73 के दौरान कोई मशीन फरगूसन एम-एफ-135 ट्रैक्टर आयात नहीं किये गये थे।

(ख) ट्रैक्टरों का आयात राज्य कृषि उद्योग निगमों को इन के पास दर्ज आवेदनो के माध्यम पर वितरण के लिए किया जाता है।

(ग) और (घ). इस में अनुसूचित जातियों और अनुसूचित जनजातियों को कोई विशेष प्राथमिकता नहीं दी जाती। ट्रैक्टरों के वितरण और किसी पर ट्रैक्टर (वितरण और विक्रय) नियंत्रण आदेश